

NOTICE

It is hereby notified for the information of the Advocates and litigating parties appearing in-person that, the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation 2018 commencing from Monday, the 24th December, 2018 to Wednesday, the 02nd January, 2019 (both days inclusive with prefix holidays, i. e. Sunday, the 23rd December 2018) at Aurangabad Bench.

1	The Hon'ble Shri Justice R. G. Avachat	23 rd December 2018 to 28 th December 2018
2	The Hon'ble Shri Justice S. M. Gavhane	29 th December 2018 to 02 nd January 2019

Their Lordships will be available for taking urgent matters on the following days and dates, in Court Hall No. 06 at 11:00 A. M. :-

1	The Hon'ble Shri Justice R. G. Avachat	On 26 th December 2018 (Wednesday) and 27 th December 2018 (Thursday)
2	The Hon'ble Shri Justice S. M. Gavhane	On 01 st January 2019 (Tuesday)

The following Judicial Officers are available during the ensuing Christmas Vacation - 2018 on the dates mentioned before their names. The mentioning of the urgent matters, on 24/12/2018 and 31/12/2018, before the Registrar (Administration) and the Registrar (Judicial) at 11:00 A.M. To 01:00 P.M. during the following period.

Shri. Abhay J. Mantri, Registrar (Adm.), 32, Jivhala, Vasundhara Colony, N-7, CIDCO, Aurangabad.	Ph. No. 0240-2486028 (O) 0240-2350090 (R) Mob. No. 9822844664 (Available from 28/12/2018 to 02/01/2019)
Shri. R. R. Kakani Registrar (Judicial), Radheya, Plot No. 6, Chhatrapati Nagar, Near Malhar Chowk, Garkheda Parisar, Aurangabad.	Ph. No. 2486031 (O) 2453227 (R) Mob. No. 9423394490 (Available from 23/12/2018 to 27/12/2018)

In the absence of the Judicial Officers, the following Deputy Registrars are also available during the ensuing Christmas Vacation - 2018 on the dates mentioned before their names.

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Shri. Mohd. Ayub, Deputy Registrar, Flat No. 4, Gulshan Apartment, Jaswantpura, Central Naka Road, Aurangabad.	Ph. No. 2301287 (R) 2480245 (O) Mob. No. 9975388779 (Available from 28/12/2018 to 02/01/2019)
Smt. P. S. Sukhia, Deputy Registrar, Flat No. 402-B, 5 th Floor, Disha Apartment, Angooribag, Aurangabad.	Ph. No. 2341733 (R) 2489455 (O) Mob. No. 9860471733 (Available from 23/12/2018 to 02/01/2019)

Shri. R. D. Kodte and Smt. J. S. Kulkarni are the Court Sheristedars during the ensuing Christmas Vacation 2018. The Advocates and litigating parties appearing in-person are requested to contact them on the following addresses on the holidays and after/or before the office hours, if necessary.

Shri R. D. Kodte, Court Sheristedar, "Siddheshwar", Plot No. 9, Gurukunj Co-op. Housing Society, Tilak Nagar, Aurangabad. Mob. No. 9423452137	23 rd December 2018 to 28 th December 2018
Smt. J. S. Kulkarni, Court Sheristedar, Flat No.5, Snehalata Apartments, Chhatrapati Nagar, Garkheda Parisar, Aurangabad. Mob. No. 9420168525	29 th December 2018 to 02 nd January 2019

High Court of Bombay,
Bench at Aurangabad,
AURANGABAD.

Date : 20/12/2018.

BY ORDER

Sd/-
REGISTRAR (JUDL.)